

C. A. T. Bench, JAIPUR

Date of Order	Orders
13.8.93 Recd of Gyan 16/8/93	SI. S.K. Jain, counsel for the petitioner. Heard. The grounds stated in the petition for requisition the selection files of the selection held on 29.7.88 and the interview on 5.3.93 appear to be quite reasonable. The respondents are directed to produce the same for the perusal of this Tribunal on 20.10.93, the date on which the connected case has been listed for direction. The MP stands disposed of accordingly.  (O P Sharma) Administrative Member  Gopal Krishna Member (Jud.) Only sent on the clip on vid 3346 Date 25/8/93 A